

## EMPLOYMENT EXCHANGE OFFICES

**336. Shri N. A. Borkar:** Will the Minister of Labour be pleased to state:

(a) whether the Employment Exchange Offices while offering employment to the Scheduled Caste candidates, maintain the reservation allotted by the State Governments; and

(b) if not, the policy adopted in this matter?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). No; responsibility for maintaining reservations rests with the employing establishments. When, however, vacancies reserved for Scheduled Castes are notified, the Employment Exchanges confine their submissions solely to applicants belonging to these castes.

## NEW POST OFFICES

**337. Shri D. C. Sharma:** Will the Minister of Communications be pleased to state how many Branch post offices were converted into sub-post offices in the Districts of Hoshiarpur, Kangra and Gurdaspur during 1953-54?

**The Deputy Minister of Communications (Shri Raj Bahadur):** Seven Branch Offices were converted into sub-post offices in the three districts during 1953-54.

## GRANTS TO STATES FOR ROAD CONSTRUCTION

**338. Shri D. C. Sharma:** Will the Minister of Transport be pleased to refer to the reply given to part (a) of unstarred question No. 547 answered on the 13th May, 1954 and state whether the Punjab State has utilized the entire amount offered to them by Government for the construction of village approach roads under the Five Year Plan?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** A sum of Rs. 41,400/- was utilised by the Punjab upto 31st March 1954.

## LABOUR DISPUTES

**339. Shri D. C. Sharma:** Will the Minister of Labour be pleased to state:

(a) the number of disputes between Labour and Industry referred to con-

ciliation officers from 1st January to the end of August, 1954 so far as the Central Government are concerned;

(b) the number of such disputes settled by the conciliation officers; and

(c) the number of cases referred to the tribunals?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) 2,909.

(b) 1,815.

(c) 21.

## तारघर

३४०. सेठ गोविन्द दास: क्या संचार मंत्री यह बताने की कृपा करेंगे कि चीन सरकार को निःशुल्क दिये गये तारघरों आदि का प्राक्कलित मूल्य कितना है ?

**The Deputy Minister of Communications (Shri Raj Bahadur):** The total cost of the P. & T. assets proposed to be handed over to the Chinese Government is Rs. 33,816/-. This figure does not include the value of the assets at the Gyantse office which was washed away during the recent floods.

## ALLOTMENT OF WAGONS

**341. Shri Gidwanji:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a number of stone dealers of Jodhpur District in Fedusar Hills have submitted a memorandum to Government regarding non-allotment of wagons to them;

(b) if so, whether any enquiry has been made into the matter; and

(c) the steps that have been taken to redress their grievances?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) Yes.

(c) The maximum limit of registrations at a time for stone at Fedusar station has been fixed at 120 wagons. To ensure that wagons are available for as large a number of consignors as possible within the maximum regis-